

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 26/RP/2017 alongwith I.A. No. 32/IA/2017

Subject : Review Petition No. 26/RP/2017 alongwith IA No. 32/IA/2016 seeking review of order dated 24.2.2017 in Petition No. 85/TT/2015.

Date of Hearing : 10.8.2017

Coram : Shri Gireesh B. Pradhan, Chairperson
Shri A.K. Singhal, Member
Sri A.S. Bakshi, Member

Petitioner : Power Grid Corporation of India Limited (PGCIL)

Respondents : North Bihar Power Distribution Company Ltd. and 6 others

Parties present : Ms. Deep Rao, Advocate, PGCIL
Shri S. S. Raju, PGCIL
Shri S. K. Venkatesan, PGCIL
Shri Rakesh Prasad, PGCIL

Record of Proceedings

On the request for the learned proxy counsel for the Review Petitioner, the Commission adjourned the hearing in the matter to 21.9.2017

By order of the Commission

Sd/-
T. Rout
Chief (Law)

